

**DIVISION BENCH**

**ITEM NO.101**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA No.118/2023 IN CP (IB) No.08/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 8<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>VINAYAKA FINLEASE PVT. LTD. V/S<br/>SHREEMAA INFRAREALTY PVT.<br/>LTD.</b> |
| <b>UNDER SECTION</b>       | <b>7 IBC</b>  |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 09<sup>th</sup> July, 2024.

**-Sd-**

**(Court Officer)**

**08<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*